

tion of three Railway Divisions, i.e., Ahmedabad, Rajkot and Bhavnagar. These divisions are located far away from most industrial and developed city of Ahmedabad.

4. Nearly 150 passenger trains originate and terminate at Ahmedabad Railway Station.
5. It also controls major freight terminable at Kankaria, Asarva and Mars and trans-shipment yard at Valva Sabhamati, etc.
6. It is also not possible for officers at Vadodara attend day to day operations.

The creation of Division at Ahmedabad will not only benefit the people of Ahmedabad area but will also reduce the burden on Vadodara Railway Division.

I would, therefore, urge upon the Government to re-consider the proposal for setting up a new Railway Division at Ahmedabad.

- (vi) **Need to provide more facilities at Jhansi and Lalitpur railway stations of Central Railway**

[*Translation*]

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Deputy Speaker, Sir, under Rule 377, in the public interest, I would like to bring to the notice of the House the need to provide facilities of issuing railway tickets for the places where the trains halt.

Tickets for Gwalior and Lalitpur should be made available for G.T. Express, Jhelam Express, Tamil Nadu Express and Andhra Pradesh Express at Jhansi Railway Station.

Similarly, tickets for Jhansi, Gwalior, Agra and Bhopal should be made available in Ujjain-Dehradun Express and Jhelam Express and for Urai and Lucknow in Pushpak Express at Lalitpur Station. Besides, provision should be made to make a halt of Chhatisgarh Express at Therra Railway Station and Punjab Mail and Bombay B.T. at Talbehat railway station.

Therefore, I urged upon the Central Government to provide required facilities at the abovesaid railway stations so that the problems of the railway passengers can be solved. All these railway stations connect the various districts of Uttar Pradesh and Madhya Pradesh.

- (vii) **Need for early completion of incomplete irrigation projects in Chhota Nagpur-Santhal Pargana, Bihar**

[*Translation*]

SHRI BHUBANESHWAR PRASAD MEHTA (Hazaribagh): Mr. Deputy Speaker, Sir, irrigation facilities for just 3 per cent of the total land have been made available so far in Chhota Nagpur-Santhal Pargana in Bihar. All the dams constructed in the area either by the Central Government or the State Government or Damodar Valley Corporation serve the purpose of either generating electricity or supplying water to factories. Even the affected villages are not being provided electricity and water for irrigation. All the schemes forwarded to Central Water Commission are kept pending for years and ultimately these are rejected by one way or the other.

Adivasis in large number live in this area. Lakhs of people go to other states in search of employment. Devkali Water Reservoir Project, Tilaia Upper Canal Project, Donaya Kala Project, Siwane Water Reservoir Project have been pending for years.

Therefore, I would like to submit to the Central Government to approve all the pend-